NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.28/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE PARTIES:

Mr. Kailash Ramchand Dewani

V/s.

M/s. SNT Controls Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

SIGNATURE

1. B.B. Parelle Adventis

2. Desption muhesh for petitiones

Saa. Shaikh

Deviler

ORDER

TCP No.28/397-398/CLB/MB/MAH/2015

The Learned Counsel of both the sides are present. 1.

- 2. In Reply/Counter to the Additional Affidavit of the Petitioner, the Respondents have served a copy of the same by hand to the Petitioner in the Court itself.
- 3. The Petitioner can file a Rejoinder on or before 20.03.2017, if deem fit. Needless to mention a copy in advance to the other side.
- 4. Since the pleadings are complete, hence the Petition is now enlisted for final hearing on 12th April, 2017. Date is communicated to both the sides.

Sd/-

M.K. SHRAWAT. MEMBER (JUDICIAL)

08.03.2017.